## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 84(ND)/2011 RT CP No.24/Chd/Pb/2016

Nirmal Singh Bajwa & Ors. ...Petitioners

Versus.

M/s Grand Multiplex Projects Ltd. & Ors. ... Respondents

Present: Mr.Gaurav Mankotia, Advocate for petitioners

Mr.Rohit Khanna with Mr.Raghav Kapoor, Advocates

for respondent No.1

None for other respondents.

It is submitted by both the parties that pleadings are complete. Adjournment is requested for arguments.

List the matter for arguments on 11.04.2018. To be listed along with CP No.65 (ND)/2015 RT CP No.77/Chd/Pb/2016.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

February 16, 2018